

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.08.2022 (MONDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 148 of 2022 (With Defects)	Entegra Ltd. & Ors. Vs. Shree Maheshwar Hydel Power Corporation Ltd. & Ors.	Abhishek Puri	

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 143 of 2022	Bajrang Lal Agarwal Vs. Rajendra Kumar Khandelwal & Anr.	Nivedita R Sarda	
3.	Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr.	Usha Singh	Abhishek Naik

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 881 of 2021 & I.A. No. 2356 of 2021, 2244 & 2245 of 2022	Vidyadhar Sarfare Vs. Dr. Vilas Pandurang Sabale & Ors.	Shikhil Shiv Suri	Anmol Nehru Rohit Amit Sthalekar-R1-R4 Avinash R. Khanolkar-R5
5.	Comp. App. (AT) No. 46 of 2022	Sushil Kukreja Vs. Registrar of Companies, Chhattisgarh	CS Ruhul Parsrampuria	

For Hearing

6.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
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7.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
8.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
9.	Comp. App. (AT) (Ins) No. 446 of 2021	Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd. With	Sagar Bansal	Rakesh Kumar Preeti Kashap Dhruv Gupta Sunil Kr. Aggarwal
10.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	Dhruv Gupta	Rachit Mittal-R1
11.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh
12.	Comp. App. (AT) (Ins) No. 758 of 2021	InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd.	Vivek Sarin	Shubhi Sharma
13.	Competition App. (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Shama Nargis Arjun Krishnan-R1
14.	Competition App. (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr. With	AnubhavMardikar	Shama Nargis Dushyant K. Mahant-R1
15.	Competition App. (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Shama Nargis Arjun Krishnan-R1

16.	Competition App. (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Shama Nargis Dushyant K. Mahant-R1
17.	Competition App. (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI & Anr. With	T. SundarRamanathan	Shama Nargis
18.	Competition App. (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI & Anr. With	T. SundarRamanathan	Shama Nargis
19.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	NakulMohta	Shama Nargis Arjun Krishnan-R1
20.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr. With	Ankita Chaudhary Rathi	Shama Nargis Arjun Krishnan-R1
21.	Competition App. (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI & Anr. With	Johnson Subba	Shama Nargis Arjun Krishnan-R1
22.	Competition App. (AT) No. 37 of 2017	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr. With	Johnson Subba	Shama Nargis Dushyant K. Mahant-R1
23.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	Jaspreet Singh Rai	Shama Nargis Arjun Krishnan-R1
24.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhhar Rao
25.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

26.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
27.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar